

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†416
ANSWERED ON 05.02.2018**

SCHEMES FOR DEVELOPMENT OF TOURISM

†416. COL. SONARAM CHOUDHARY:

Will the Minister of TOURISM be pleased to state:

- (a) the details of the schemes being implemented by the Government for developing tourism as an industry in the country;**
- (b) the State/UT-wise details of the funds allocated and spent by the Government for the promotion of tourism during each of the last three years and the current year; and**
- (c) whether the Government is formulating/proposes to formulate any scheme for developing desert circuits along with the already existing religious circuits and if so, the details thereof?**

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)

(SHRI K.J. ALPHONS)

(a): Major Schemes of the Ministry of Tourism for developing tourism sector in the country are:

- 1) Integrated Development of Theme Based Tourist Circuits – Swadesh Darshan.**
- 2) National Mission on Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD).**
- 3) Assistance to Central Agencies for Tourism Infrastructure Development.**
- 4) Domestic Promotion and Publicity including Hospitality.**
- 5) Restructured Scheme of Overseas Promotion & Publicity Including Market Development Assistance (MDA).**

- 6) **Assistance to Institutes of Hotel Management/Food Craft Institutes etc.**
- 7) **Capacity Building for Service Providers.**

(b): Ministry of Tourism promotes India as a holistic tourism destination including the various tourism sites and products of different States/Union Territories in the domestic and international markets. Ministry of Tourism grants Central Financial Assistance to States/Union Territories for organizing fairs/festivals and tourism related events subject to the proposals meeting the provisions of the guidelines. Details of funds sanctioned and released to State Governments/Union Territory Administrations for organizing fairs/festivals and tourism related events during the last three years and the current year is at Annexure.

(c): Ministry of Tourism has launched Swadesh Darshan Scheme for development of theme based circuits in country along with PRASHAD Scheme for holistic development of identified pilgrimage destinations.

A total of fifteen themes including Desert Circuit have been identified under the Swadesh Darshan Scheme for developing theme based circuits spanning the entire country. Details of the project sanctioned under the Desert Circuit is:

(Rs. in Crore)		
State	Name of the Project	Amt. Sanctioned
2015-16		
Rajasthan	Development of Sambhar Lake Town and Other Destinations in Rajasthan under Desert Circuit.	63.96

ANNEXURE**STATEMENT IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.†416 ANSWERED ON 05.02.2018 REGARDING SCHEMES FOR DEVELOPMENT OF TOURISM.**

Details of funds sanctioned and released to State Governments/Union Territory Administrations for organizing fairs/festivals and tourism related events during the last three years and the current year

2014-15**(Rs. in Lakh)**

Sl. No.	Name of the State/UT	No. of Projects	Amount Sanctioned	Amount Released
1.	Andhra Pradesh	03	30.00	30.00
2.	Arunachal Pradesh	02	55.35	47.08
3.	Chhattisgarh	01	50.00	50.00
4.	Haryana	02	60.00	60.00
5.	Madhya Pradesh	01	33.00	33.00
6.	Manipur	01	50.00	50.00
7.	Mizoram	02	50.00	50.00
8.	Nagaland	01	25.00	25.00
9.	Punjab	02	50.00	50.00
10.	Rajasthan	01	40.00	40.00
11.	Telangana	02	50.00	50.00

2015-16**(Rs. in Lakh)**

Sl. No.	Name of the State/UT	No. of Projects	Amount Sanctioned	Amount Released
1.	Arunachal Pradesh	03	30.00	30.00
2.	Haryana	02	64.50	49.50
3.	Kerala	01	12.50	12.50
4.	Madhya Pradesh	01	19.00	19.00
5.	Manipur	02	50.00	50.00
6.	Mizoram	02	50.00	50.00
7.	Punjab	02	32.50	32.50
8.	Sikkim	02	44.00	44.00
9.	Tamil Nadu	01	8.00	8.00

2016-17**(Rs. in Lakh)**

Sl. No.	Name of the State/UT	No. of Projects	Amount Sanctioned	Amount Released
1.	Haryana	01	30.00	30.00
2.	Chandigarh	03	30.00	30.00
3.	Andhra Pradesh	01	25.00	25.00
4.	Kerala	02	50.00	50.00
5.	Madhya Pradesh	02	42.00	42.00
6.	Uttar Pradesh	02	55.00	55.00
7.	Manipur	02	50.00	50.00
8.	Meghalaya	02	42.22	42.22
9.	Nagaland	01	25.00	25.00
10.	Sikkim	02	50.00	50.00
11.	Tripura	01	18.00	18.00

2017-18**(Rs. in Lakh)**

Sl. No.	Name of the State/UT	No. of Projects	Amount Sanctioned	Amount Released
1.	Gujrat	01	25.00	25.00
2.	Kerala	03	50.00	50.00
3.	Himachal Pradesh	01	25.00	25.00
4.	Chandigarh	03	30.00	30.00
5.	Punjab	02	20.00	20.00
6.	Telangana	01	20.00	20.00
7.	Tamil Nadu	01	25.00	25.00
8.	Haryana	02	55.00	40.00
9.	Sikkim	02	50.00	50.00
10.	Arunachal Pradesh	03	40.00	40.00
11.	Assam	03	35.00	35.00
12.	Nagaland	03	50.00	50.00
13.	Manipur	02	50.00	50.00
14.	Meghalaya	03	50.00	50.00
15.	Mizoram	01	25.00	25.00
16.	Uttar Pradesh	02	50.00	50.00
17.	Madhya Pradesh	03	50.00	50.00
